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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No. 09/(MAH)/2016

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE PARTIES: M/s. Chanda J. Mukharjee  
V/s.  
M/s. Siemenn Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 1956.

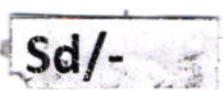
S. No.	NAME	DESIGNATION	SIGNATURE
1	Rushikesh H. Salkar	Advocate for the Petitioner	

ORDER

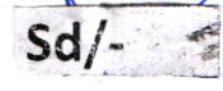
CP No. 09/59/NCLT/MB/MAH/2017

The Counsel for the Petitioner is present.

At request of the Petitioner's Counsel, list this matter on 02.02.2018.

 Sd/-

V. NALLASENAPATHY  
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)